मध्यप्रदेश शासन गृह विभाग ःमंत्रालयः वल्लभ भवन, भोपाल–462004

क्रमांक 49 / 2020 / सी-2

भोपाल, दिनांक 04 अप्रैल 2020

प्रति.

प्रबंध संचालक, मध्यप्रदेश स्टेट इलेक्ट्रानिक्स डेव्हलपमेंट कार्पोरेशन लिमिटेड, भोपाल।

विषय:- Covid-19 Quarantine Alert System (CQAS) के कियान्वयन बाबत् ।

कृपया उपरोक्त विषयान्तर्गत वरिष्ठ उप महानिदेशक मध्यप्रदेश एलएसए दूरसंचार विभाग, संचार मंत्रालय भारत सरकार, दूरदर्शन भवन होशंगावाद रोड, भोपाल से प्राप्त प्रत्र कमांक 17-5/2014/DDG (T)-TERM-BPL/DM/CAMP-6 दिनांक 04.04.2020 जिसकी प्रति संलग्न है का अवलोकन हो। प्रदेश में Covid-19 Quarantine Alert System (CQAS) के कियान्वयन हेतु प्रबंध संचालक, मध्यप्रदेश स्टेट इलेक्ट्रानिक्स डेव्हलपमेंट कार्पोरेशन लिमिटेड को नोडल एजेंसी नामांकित किया जाता है।

तदनुसार इस संबंध में सभी आगामी आवश्यक कार्यवाही सुनिश्चित करने का कष्ट करें।

संलग्नः- उपरोक्तानुसार।

क्रमांक 50 / 2020 / सी–2 प्रतिलिपि :–

- 1. अपर मुख्य सचिव वाणिज्यक कर विभाग।
- 2. प्रमुख सचिव,मुख्यमंत्री कार्यालय।
- 3. उप सचिव, मुख्य सचिव कार्यालय।
- प्रमुख सचिव, विज्ञान एवं प्रौद्योगिकी विभाग ।
 की ओर सूचनार्थ प्रेषित ।

(प्रसः एने (मिश्रा) प्रमुख सचिव, गृह विभाग भोपाल, दिनांक ०४ अप्रैल २०२०

> प्रमुख प्रस्विव, गृह विभाग



Government of India Ministry of Communications Department of Telecommunications O/o Sr Deputy Director General MP LSA 2nd Floor Doorsanchar Bhavan, Hoshangabad Road Bhopal (MP)

No. 17-5/2014-DDG(T)-TERM-BPL/DM/CAMP-6

Dated: 04-04-2020

To,

Managing Director MPSEDC, Bhopal

Sub: - Standard operating procedures for COVID-19 Quarantine Alert System (CQAS).

This is with reference to above subject. It is understood that CMD MPEC has been nominated as nodal officer on behalf of state of MP for the implementation of CQAS. Accordingly kindly find enclosed the SOP for CQAS and proforma in Excel Sheet for providing the data for necessary action in this regard.

Duties and Responsibilities enjoined on States/their nodal officer in CQAS Project inter-alia are as below:

1. The State will send the excel sheet in the above mentioned format, supported by scanned copy of duly signed and approved list of all Mobile Numbers by State Home Secretary addressed to the DDG T in-charge of Disaster Management Madhya Pradesh LSA. The coordinating officer and Email ID for this purpose from MPLSA, DoT is Sh. Suhas R. Devasthali, Director (T), MPLSA and dir.mp-dgt-dot@gov.in respectively.

Please appoint Nodal officer from your end and intimate his contact details i.e. Mobile no., official E-mail address etc. The mail containing all material as stated aforesaid invariably is to be sent from states nodal officer's official Email ID only.

- 2. The mobile number in the sheet shall contain only 10 digits. '0' or '+91' or '91' shall not be prefixed.
- 3. The provisioning orders of the State Home Secretary for the Mobile Numbers should clearly indicate the total numbers approved and period for provisioning in CQAS.
- 4. It shall be ensured by the states nodal officer that all the mobile numbers, period and other details present in the excel sheet are as per scanned copy of duly signed and approved orders of Secretary Home. A certificate to this effect shall be endorsed by the state's nodal officer in the body of the email request sent in this regard to this office.
- 5. The data shall be shared by the State with the Nodal Officer of CQAS latest by 12 PM every day, to begin with.
- 6. If there is no update in the data, there is no need to send the data on daily basis. The previously submitted data will be considered for analysis.

A copy of the orders of Secy. Home MP nominating your good self for the CQAS purpose may also be sent for records to this office.

Enci-

1.SOP

2. Format for submission of data.

Copy for information to,

- 1. Chief Secretary, Government of MP
- 2. PS (S&T), Govt. of MP
- 3. Sr DDG, MPLSA, DoT, Bhopal
- 4. Secretary Home Government of MP & Coordinator SDMA.
- 5. DDT, MPLSA, DoT, Bhopal
- 6. DS, (S&T), Govt. of MP

Director (T)
O/o Sr DDG, MP-LSA
DoT, Bhopal